

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 884/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE COMPANY: Kailash Medical And Research Centre Pvt Ltd  
With  
Kailash Healthcare Ltd

SECTION OF THE COMPANIES ACT: 230-232

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Chetana Kanchal Company  
Prosecutor o/o OH Chetana

2. C. Baboni Company  
Prosecutor (TR RD (NR)) C. Baboni

3. Sawash Kalia, Adv  
4. Vinod Chandhok, P.C.S  
5. Palash Agarwal, Adv } Petitioner Co. [Signature]

**ORDER**

Order reserved.

[Signature] -  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

[Signature]  
(R. VARADHARAJAN)  
MEMBER (J)